

Central Adminisrative Tribunal  
Principal Bench

O.A.No.2922/2001

CP

Hon'ble Shri Shanker Raju, Member(J)

New Delhi, this the 11th day of October, 2002

Sh. M.P.Sharma (Retd) Drawing Teacher  
Kendriya Vidyalaya Punjab Lines  
Meerut r/o 14, Laxmi Nagar  
Meerut.

c/o Smt. Meenakshi Sharma  
513. PTS Colony, Malviya Nagar  
New Delhi. ... Applicant  
(By Advocate: Shri V.P.S.Tyagi)  
Vs.

1. Kendriya Vidyalaya Sangathan  
(through its Commissioner)  
HQ-18, Institutional Area  
Shaheed Jeet Singh Marg  
New Delhi - 110 016.
2. Asstt. Commissioner  
K.V.Sangathan (DDR)  
Regional Office  
Dehradun (UA).
3. Principal  
Kendriya Vidyalaya Punjab Lines  
Meerut Cantt (UP). .. Respondents  
(By Advocate: Shri S.Rajappa)

O R D E R(Oral)

By Shri Shanker Raju, M(J):

When the orders reserved on 10.10.2002, the respondents' counsel had been directed to produce the communication dated 23.8.1972 which was acknowledged to the applicant on 25.8.1972.

2. Today, at the time of mentioning, Shri S.Rajappa, learned counsel for respondents appeared and produced a copy of the order dated 23.8.1972, which has also been perused by the applicant's counsel, thereafter applicant's counsel seeks and is allowed to withdraw the present OA. OA is accordingly dismissed as withdrawn. No costs.

*S. Raju*  
(Shanker Raju)  
Member(J)

/rao/